

(17)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/179/ (IB)/2017
NAME OF THE PETITIONER(S) : PHOENIX ARC PVT LTD
NAME OF THE RESPONDENT(S) : GLOBAL POLYBAGS INDUSTRIES PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	


PH Arvindh Pandian,
(Senior Counsel)
for PREETI MOHAN

Counsel for respondent

Shri Mohan

ORDER

The matter is called. No representation for the petitioner. Counsel for the respondent is present. One last and final opportunity is given to the petitioner for causing appearance in the matter failing which the appropriate order will be passed. Put up on **03.08.2017 at 10.30 A.M.**


(S. Vijayaraghavan)
Member (Technical)

PAM


(Ch. Md. Sharief Tariq)
Member (Judicial)